

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:210  
ANSWERED ON:03.12.2002  
L-e-T ACTIVITIES  
SHYAMA SINGH

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government are aware that the most dangerous terrorist outfit named Lashkar-e-Toiba has set up its bases in several parts of the country particularly in big cities;
- (b) if so, the facts and details thereof;
- (c) whether the Government have taken any concrete plans to crush such bases in the country; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 210 FOR ANSWER ON 3.12 REGARDING LASHKAR-E-TOIBA ACTIVITIES.

(a) & (b): As per available information, Lashkar-e-Toiba (LeT) is reported to have spread its network, besides J&K, to other States of the country such as Delhi, Gujarat, Maharashtra, U.P. and Jharkhand.

(c) & (d): From time to time, the Central Government has been sensitizing the State Governments about threat perception with regard to the activities of militant groups. Assistance is also provided by the Central Government to States by way of deployment of para military forces and release of funds for modernising the State Police Forces.

The Central Government has enacted the Prevention of Terrorism Act (POTA), 2002, under which 32 militant organizations including LeT have been notified as terrorist organizations.

As a result of concerted efforts of the Central Security and State police forces, a number of LeT modules have been busted in various parts of the country.